

F.No. A-32012/12/2018-Ad.II (Pt.)  
Government of India  
Ministry of Finance  
Department of Revenue  
Central Board of Indirect Taxes & Customs

North Block,  
New Delhi the 20<sup>th</sup> December, 2021

To

1. All Principal Chief Commissioners and Principal Directors General of Customs & Indirect Taxes under CBIC
2. All Chief Commissioners and Directors General of Customs & Indirect Taxes under CBIC

**Subject: Draft Seniority List of Assistant Commissioners of Customs & Indirect Taxes [Group 'A' of IRS (C&IT)] appointed/promoted against the vacancy year 2002-03 to 2012-13 in respect of Officers serving as on 01.01.2021 – reg.**

Sir/Madam,

The last Final Seniority list of Assistant Commissioner of Customs and Indirect Taxes appointed/promoted during the vacancy years 1997-98 to 2001-02 was issued on 18.07.2018.

2. In 2018, the Department realised that considerable time is being consumed in the regularization process. In order to complete the long pending regularization process in a reasonable time-frame, a proposal was moved to the DoP&T seeking one time exemption to regularize all serving officers against vacancy years 2002-03 to 2012-12 in various grades from the date of their appointment/promotion in the present grade on ad-hoc basis. The proposal was submitted in respect of serving officers only on the ground that the retired/resigned officers are already drawing their retirement benefits on the basis of their last promotion in the Department on Ad-hoc basis. Thus, the proposal will not entail any adverse impact on the retired/resigned officers.

3. The DoP&T accorded its 'in principle' approval to the proposal except where it involves exemption from consultation with UPSC as the regularization needs to be undertaken by UPSC. Accordingly, a proposal was sent to the UPSC for convening meeting of DPC to assess the suitability of all serving officers (as on 01.01.2021) for their promotion to the grade of Assistant Commissioner of Customs & Indirect Taxes against the vacancy years 2002-03 to 2012-12. The meeting of the DPC was convened on 8<sup>th</sup> November, 2021. The recommendations of the DPC have been accepted by the Competent Authority.

Contd...


4. Based on the recommendations of the DPC, a draft Seniority list in the grade of Assistant Commissioner of Customs and Indirect Taxes for the period 01.04.2002 to 31.03.2013 have been prepared in respect of the serving officers as on 01.01.2021. The same is enclosed.

5. It is requested that this draft Seniority of Assistant Commissioners of Customs and Indirect Taxes for the period 01.04.2002 to 31.03.2013 may be duly circulated to all the concerned officers immediately. The concerned officers may be advised to file their objections, if any, against the assignment of their seniority as well as factual mistakes (i.e. Spelling of Name, Category, Date of Birth, Date of Joining, Employee Code, Rank) to ADG (HRM-I), Directorate General of Human Resource Development, Bhai Vir Singh Sahitya Sadan, Bhai Vir Singh Marg, Gole Market, New Delhi-110001, (Email - [acdpc-dghrdbic@gov.in](mailto:acdpc-dghrdbic@gov.in)) by 4<sup>th</sup> January, 2022. Any representation received thereafter will not be entertained.

6. It is further requested that the details of these officers, viz. Spelling of Name, Category, Date of Birth, Date of Joining and Employee Code may please be got verified from the service records available in the Commissionerates and changes noticed may please be intimated to ADG, DGHRD (HRM-I) by 4<sup>th</sup> January, 2022.

7. This may please be accorded 'Top Priority'.

Yours faithfully,



(S.A. Ansari)

Under Secretary to the Government of India

Encl: As above

Copy to:-

1. All Stake-holders / concerned.
2. DG Systems for uploading on the website of CBIC.

Copy also to:-

1. DG, NACIN to verify the details of all Direct Recruit Officers.